

**HHJ SHRI. P. B. JADHAV, ADDL. SESSIONS JUDGE**  
**DAILY BOARD**  
**DATE 04.09.2020**

<b>Sr. no</b>	<b>Case no.</b>	<b>Party name</b>	<b>Stage</b>	<b>Next date</b>
1	ABA 519/2020	Digant Kapadia and Rajeev Inamdar V/s State		
2	ABA 938/2020	Jasbir Singh Saran V/s N.M.Jsohi Marg police station , State		
3	SC 15/2020	Tilak Nagar V/s Sandeep Palsingh Parcha and 2 others	Appearance	
4	ABA 942/2020	Suvarna Satam V/s N.M.Joshi	Say and Hearing	
5	MA 241/20 in ABA 460/14	Ramesh Chaurasia V/s Tardeo	Say	
6	MA 1082/20	Prakash Iyer V/s State	Transferred from CR 17 on 2.9.2020	
7	SC 1564/19	Meraj Khan V/s Byculla P S	Surety	
8	MA 1055/20	Ganesh Swamy V/s NM Joshi	Surety	
9	ABA 948/2020	Munaf Yusuf Khan V/s. Agripada P.stn.	Say and Hearing	
10	Exh. 7 in SC 1684/19	Mukeshkumar Mali and 1 Anr. V/s. Dharavi P.stn.	Hearing	
11	Cri. Appeal 277/2020 @ MA 1088/2020 @ BA 1805/2020			

Sheristedar  
C.R. no. 23